

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BF-NTPC ENERGY SYSTEMS LIMITED

1.	NAME OF CORPORATE PERSON	BF-NTPC ENERGY SYSTEMS LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	19/06/2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U40106DL2008PLC179793
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON ADDRESS OTHER THAN REGISTERED OFFICE WHERE ALL OR ANY BOOKS OF ACCOUNT AND PAPERS ARE MAINTAINED	#14th Floor, Antariksh Bhavan 22, Kasturba Gandhi Marg New Delhi Central Delhi DL 110001 #CS 8-10, 6th Floor, Tower- A, The Corenthum, A- 41, Sector- 62 NOIDA 201301
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	09-10-2018
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Narender Kumar Sharma Plot 112A, Udyog Vihar, Phase-V, Gurgaon, Haryana-122016 nksharma.fcs@gmail.com / nksharma.ip@gmail.com 0124-4304315-16/ Mob No. 9818782268 IBBI/IPA-002/IP-N00125/2017-18/10294
8.	LAST DATE FOR SUBMISSION OF CLAIMS	08-11-2018

Notice is hereby given that the BF-NTPC Energy Systems Limited has commenced voluntary liquidation on 09-10-2018.

The stakeholders of BF-NTPC Energy Systems Limited are hereby called upon to submit a proof of their claims, on or before 08-11-2018, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Narender Kumar Sharma

Liquidator of BF-NTPC Energy System Ltd

A Company under Voluntary Liquidation

Date: 12-10-2018

Place: Gurugram